

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

2. I.A. 2027/2023  
IN  
C.P.(IB)-3164(MB)/2018  
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Indiabulls Commercial Credit Ltd

V/s.

Hanumesh Realtors Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Mr. Ravi Prakash Ganti, Liquidator is present through virtual hearing.

**I.A. 2027/2023**

The above Interlocutory Application is filed by the Applicant/Liquidator for taking the Progress Report on record.

Accordingly, the above Interlocutory Application is **allowed** and the Progress Report is taken on record.

Registry is directed to list the main Company Petition as and when fresh application is filed.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)